

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2813
(TO BE ANSWERED ON 10.07.2019)

COMPULSORY RETIREMENT OF GOVERNMENT OFFICIALS

2813. SHRI A. RAJA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has ordered compulsory retirement to some of the Government officials across the country;
- (b) if so, the details thereof, State/ Union Territory-wise and the reasons therefor;
- (c) the details of the number of officials against whom charges have been proven and the number of officials against whom the case is under trial;
- (d) whether the Government has ordered compulsory retirement to those officials also against whom charges have not been proven so far and their case are still under trial; and
- (e) if so, the reasons therefor and the ground on which they have been ordered for compulsory retirement?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): As per the applicable Disciplinary Rules, Government has the right to proceed against corrupt officials on the basis of available evidence. The Government also, has the absolute right to retire Government officials prematurely on the ground of lack of integrity and ineffectiveness, in public interest, as per the provisions of Fundamental Rules (FR) 56(j)(1), Rule 48 of Central Civil Services (CCS) Pension) Rules, 1972 and Rule 16(3) (Amended) of All India Services (Death-cum-Retirement Benefits) [AIS(DCRB)] Rules, 1958. These rules lay down the policy of periodic review and premature retirement of Government servants, which is a continuous process.

For the period July 2014-May 2019, a total of 36,756 Group-A and 82,654 Group-B officers have been reviewed under FR 56(j)/similar provisions, out of which FR 56(j)/ similar provisions have been invoked /recommended against 125 Group-A and 187 Group B officers.
